

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.03.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 03/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan KR Vs Shri. Binoy K Joseph	Mr. Philip Mathew	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 65/2023 For Condone Delay IA No. 241/2023 Leave to file IA No. 238/2023 For Stay IA No. 239/2023 For Urgent Listing IA No. 240/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. Rishi Srinivas	Mr. Thriyambak J Kannan- R1
3	Comp App (AT) (CH) (Ins) No. 69/2023 For Urgent IA No. 252/2023	India Power Corporation Limited Vs State Bank of India	Ms. Deepika Murali	
4	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	

For Directions/ Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 209/2021 (Comp App (AT) (Ins) No. 1363/2019)	Aashish Nevatia Vs CFM Asset Reconstruction Pvt. Ltd. & Anr.	Ms. Neeha Nagpal	Mr. PK Mullick- R1 Ms. Soma Mullick- R2
6	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MP Power Madhya Pradesh Ltd Vs Savan Godiawala	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co
7	TA (AT) No. 216/2021 (Comp App (AT) (Ins) No. 1478/2019)	P.V. Nidhish Vs OCS Group India Pvt Ltd & Anr.	Mr. Aditya Prakash Arora	Mr. Bijoy P Pulipra
8	TA (AT) No. 217/2021 Comp App (AT) (Ins) No. 1495/2019)	Indu Projects Ltd. Vs M/s Shrushti Contech Pvt. Ltd.	Mr. Anurag Singh	Mr. Krishna Dev J- R1
9	TA (AT) No. 224/2021 (Comp (AT) (Ins) No. 175/2020)	Asset Reconstruction Company India Ltd. Vs Fathima Abdul Khadar & Anr	Mr. Dinkar Singh	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA No. 81/2021 (Comp App (AT) No. 403/2018)	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra
11	Comp App (AT) (CH) (Ins) No. 51/2021 For Urgent Hearing IA No. 117/2021 For Stay IA No. 116/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh R1 Mr. Chandramouli Prabhakar - R2

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) No 85/2022 Leave to file IA No 744/2022 For Stay IA No. 745/2022	Dr. Pruthvinath Kancherla Vs Global Hospitals Pvt Ltd & 11 Ors	Mr. S.Ravi	Mr. TK Bhaskar
13	Comp App (AT) (CH) (Ins) No.208/2022 Leave to file IA No. 593/2022 For Stay IA No. 456/2022 To dispense with IA No. 457/2022	S Pradeep, Proprietor of Protech Engineering Vs. Regen Powertech Pvt. Ltd. & 3 Ors	Mr.S Sathiyarayanan Ms. D Pavithra	Mr. AG Sathiyarayanan- R1 Mr. K Gaurav Kumar, CS- R2
14	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No. 634/2022 Leave to file IA No 632/2022 To dispense with IA No. 633/2022 For Stay IA No. 635/2022	Employee Provident Fund Organisation Vs M/s. BVV Paper Industry Ltd Represented by Its RP Ramakrishnan Sadasivan & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan- R2
15	Comp App (AT) (CH) (Ins) No.354/2022 For Exemption IA No. 801 & 802/2022 For Stay IA No. 803/2022	Gayatri Projects Ltd Vs Srei Equipment Finance Ltd.	Mr. Nithin Chowdary Pavuluri	Ms. Poornima

16	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Deccan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr	Mr.Ramasubrama niam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
17	Comp App (AT) (CH) (Ins) No. 384/2022 To dispense with IA No. 911/2022 For Condone Delay IA No. 912 & 914/2022 For Stay IA No. 913/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana
18	Comp App (AT) (CH) (Ins) No. 401/2022 To Adv Hg. IA No. 960/2022 For Stay IA No. 961/2022	Madhavi Edible Bran Oils Private Limitd Vs Immaneni Eswara Rao & 5 Ors	Mr. Abhishek Jenasen Mr. Aparijitha Vishwanath	Mr. Arjun Suresh- R2
19	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	
20	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis WITH	Mr. Philip Mathew	
21	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	
22	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by	Mr. Philip Mathew	

		its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH		
23	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH	Mr. Philip Mathew	
24	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH	Mr. Philip Mathew	
25	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH	Mr. Philip Mathew	
26	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis WITH	Mr. Philip Mathew	
27	Comp App (AT) (CH) No.16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	
28	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George WITH	Mr. Philip Mathew	
29	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs	Mr. Philip Mathew	

		Shri. Nelson Thoris WITH		
30	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan WITH	Mr. Philip Mathew	
31	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S. WITH	Mr. Philip Mathew	
32	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony WITH	Mr. Philip Mathew	
33	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. WITH	Mr. Philip Mathew	
34	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez WITH	Mr. Philip Mathew	
35	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. WITH	Mr. Philip Mathew	
36	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021 To implead IA No. 150/2022	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies	Mr. KM Anand	Mr. Raj Kumar Jhabakh
38	Comp App (AT) (CH) (Ins) No. 155/2021 For Exemption IA No. 312/2021 For Stay IA No. 313/2021 For Urgent Listing IA No. 314/2021 & 358/2021	Agarwal Structure Mills Vs Rajesh Chillale	Mr. Gaurav Gupta	Mr. VVSN Raju
39	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananjee & 2 Ors WITH	Mr. Aishwarya Sinha	Mr. Anant Merathia-R1 Mr. Naman Jhabakh- R3
40	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay 372/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananjee & 37 Ors	Ms. Aishwarya Sinha	Mr. Anant Merathia-R1
41	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	M/s. Sitalakshmi Mills Vs M/s. Solingar Textiles Limited	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
42	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 For Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Shilpa Gamnani
43	Comp App (AT) (CH) (Ins) 90/2022 For Stay	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

	IA No. 204/2022 To dispense with IA No. 206/2022			
44	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416 & 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod PandinhareVeetil & 3 Ors	G. Sridevi	Mr. Ashwini Kumar Singh-R1/Liquidator Mr. Bhagavath Krishnan- R2

2.00 PM

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
46	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs. Amalgamations Pvt. Ltd. & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500